

National Company Law Tribunal

ITEM NO : 30

Allahabad Bench

CP No. 46/ALD/2019,
CA No.80/2019, CA No. 356/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 11.12.2019

NAME OF THE COMPANY: Afaq Ahmed & Ors V/s Sweet Home Dwelling Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anubhav Srivastava	Proxy counsel	Respondent	Anubhav
2.		for Sunil Srivastava		

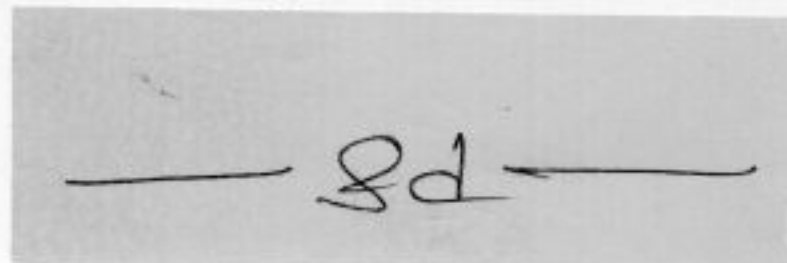
CP NO. 46/ALD/2019, CA NO. 80/2019, CA NO. 356/2019

None present for the petitioner. Sh. Anubhav Srivastava proxy for Sh. Sunil Srivastava, Advocate for the respondent is present.

Perusal of earlier order of this Court dated 19.11.2019 shows that none appeared on behalf of the petitioner on that date.

Accordingly, the present petition is dismissed for non-prosecution.

Dated: 11.12.2019



(Justice Rajesh Dayal Khare)
MEMBER (J)